

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.37
ANSWERED ON 04.12.2023**

**KENDRIYA VIDYALAYAS RUNNING IN
RENTED ACCOMMODATIONS IN BIHAR**

37. DR. ALOK KUMAR SUMAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is true that almost all the Kendriya Vidyalayas in Bihar are running in rented accommodations despite repeated requests to the Government for construction of permanent buildings;
- (b) if so, the total number of requests received from the Members of Parliament in this regard;
- (c) whether the Government is planning to build permanent building for Kendriya Vidyalaya in district Gopalganj; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) & (b) As per information received from Kendriya Vidyalaya Sangathan (KVS) no Kendriya Vidyalayas (KVs) is running in rented accommodations in the State of Bihar. However, KVs have been made functional in the temporary accommodation provided by the sponsoring authorities till the construction of permanent school building by KVS on the land provided by the concerned sponsoring authority. Out of 45 KVs functioning in the State of Bihar, 16 KVs are running in temporary building provided by the concerned sponsoring authority. Out of these 16 KVs, 03 KVs are at construction stage, land has been transferred in the name of KVS by the sponsoring authority for KV Banka and construction of school buildings for 12 KVs including KV Gopalganj could not be started as the sponsoring authorities have not provided requisite extent of land to KVS. Recently, 3 requests have been received from Members of Parliament to construct permanent buildings for the KVs that are running in temporary accommodation in the state of Bihar.

(c) & (d) Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.
